

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.108/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA No.174/2017 in CP No.17/2014
NAME OF THE COMPANY	S.K. Bigstar Food Limited
NAME OF THE APPLICANT/PETITIONER	TM-Food Processing Limited & others
NAME OF THE RESPONDENT(S)	S.K. Bigstar Food Limited & others
UNDER SECTION	397/398 of the Companies Act, 1956

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. H. Aravindh Pandian	Sr. Adv		
B. Mohan (Petitioner)	Adv.	9948077678	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Sandhya Rani R23-R26	Adv	9966775292	
R. Raghunandan Rao R1-3 C. Blupet R17-22	Sr. Adv Advocate	9966622805	

Heard Shri B. Mohan Learned Counsel for Shri P.H. Aravindh Pandian, Learned Senior Counsel and Ms A. Sandhya Rani, Learned Counsel for R 23-26 and Shri Raghunandan Rao, Learned Senior Counsel for R -1 to 3 and R-17 to 22.

At the request of the Learned Counsel for the Respondent, post the case on 27.11.2017


Member (T)


Member (J)